

**Customs, Excise & Service Tax Appellate Tribunal,
West Zonal Bench : Ahmedabad**

REGIONAL BENCH - COURT NO. 3

CUSTOM Appeal No. 10436 of 2015

[Arising Out Of OIA-AHM-CUSTOM-000-APP-336-341-14-15 Dated- 17/11/2014 Passed By
Commissioner of CUSTOMS-AHMEDABAD]

Reliance Industries Limited Dahej

Dahej Manufacturing Division, Po Dahej - Taluka Vagra,
Bharuch, Gujarat

.....Appellant

VERSUS

C.C.-Ahmedabad

Custom House, Near All India Radio Navrangpura,
Ahmedabad, Gujarat

.....Respondent

APPEARANCE:

Shri. J.C. Patel, Advocate and Ms. Shilpa Balani, Advocate for the Appellant
Shri. G. Kirupanandan, Assistant Commissioner (AR) for the Respondent

CORAM:

**HON'BLE MEMBER (TECHNICAL), MR. RAJU
HON'BLE MEMBER (JUDICIAL), MR. SOMESH ARORA**

DATE OF HEARING : 02.06.2023

DATE OF DECISION: 02.06.2023

The appeal is disposed of. For order, see order of date in Customs
Appeal No. 10433 of 2015.

**(RAJU)
MEMBER (TECHNICAL)**

**(SOMESH ARORA)
MEMBER (JUDICIAL)**